



GUIDELINES & INSTRUCTIONS
TEA (MARKETING) CONTROL ORDER, 2003
REGISTRATION OF MINI TEA FACTORY

Applicant(s) shall apply for License to the Licensing Authority through Board's online portal i.e., <http://egiccs.teaboard.gov.in/>.

Applicant(s) are requested to go through the Guidelines/Instructions before submitting their application complete in all respects with all requisite documents/information.

The below mentioned each document should be self-attested with the seal of the company:

1. Application Form 'K' duly filled in and signed along with date and seal of the Proprietor/Director/ Partner as the case may be.
2. List of machinery and equipment installed along with date of installation.
3. Application fee to be paid through online portal.

Sd/-
Controller of Licensing